Annexure-2

Name of Corporate Debtor

Limited 5 C.Rameswara : Trident Sugars Limited

26-07-2024

156060000

Date	of Commence of Creditor as o	ment of CIRP	: 09-07-2024												
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)															
											Amount of	Amount of any mutual dues,	Amount of	Amount of	
SI.	Name of											that may be set-	claim not	claim under	
No	creditor	Identification No.	Details of claim received		Details of the claims admitted						Claim	off	admitted	verification	Remarks, if any
			Date of		Amount of claim		Amount covered by security	Amount covered by	related	% of voting share in					
			· '	Amount claimed		the claim	interest		party?	CoC					
	Combined Sugar (India) Private Limited		26-07-2024	16163649	16163649	Creditor- Unsecured			Yes		0	0	U	0	
	Delta Sourcing		26-07-2024	145914314		Financial Creditor- Unsecured	C	0	No	25.19	0	0	0	0	
	Qhizar Bin Abubaker		26-07-2024	8350000		Financial Creditor- Unsecured	C	0	Yes	0	0	0	0	0	
	Pharmol (India) Private		27-07-2024	243589900	243589900	Financial Creditor- Unsecured	C	0	Yes	0	0	0	0	0	

Reddy and C. requirement of provision of Section 5(7) of Insolvency and Hima Bindu Bankruptcy Code, 2016. Further, the claim does not fall under the section 5(8) of Insolvency and Bankruptcy Code, 2016. 6 Mr. G.V. 01-08-2024 3300000 3300000 Financial 0 0.57 0 Harisainath Creditor-Reddy Unsecured 417317863.00 156060000 Total 573377863.00 25.76

0 156060000

0 The claim does not meet the